NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

. 274/16

PETITION NUMBER

: TP 118/17

NAME OF THE PETITIONER (S)

SUPPLY CHAIN SERVICES (INDIA) PUT. LTD

NAME OF THE RESPONDENT (S)

: PICETHEMUP TECHNOLOGIES PVT. LTD.

UNDER SECTION

: 433(e),(f).

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

MUHAMMED RAFTERIE

Kehhan

INDIPLAN

9716299513

Shri Mumahhed Rafeeque Advocate of India Law, appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 24.03.2017.

MEMBER (J)

MEMBER (T)